

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.201/00694/2018**  
(in O.A. No.200/266/2016)

Jabalpur, this Wednesday, the 14<sup>th</sup> day of November, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Dinesh Jatwa, S/o Shri Kanhaiyalal Jatwa, Aged about 35 years,  
Income Tax Officer, Income Tax Officer Indore Address 111  
Amdebkar Nagar Indore (M.P.)  
-Applicant

(By Advocate –**Shri Saurabh Tiwari**)

**V e r s u s**

1. Union of India to be represented through its Secretary to the Govt. of India, Department of Revenue, Ministry of Finance Govt. of India, North Block New Delhi 110001
2. Central Board of Direct Taxes (CBDT) to be represented through its Chairman CBDT Department of Revenue Ministry of Finance Govt. of India North Block, New Delhi 110001
3. The Director of Income Tax (Exam) Directorate of Income Tax 5<sup>th</sup> Floor, Connaught Circus, New Delhi 110001
4. The Commissioner of Income Tax (Exam) Directorate of Income Tax Bhopal Aayak Bhawan Hoshangabad Road Bhopal (M.P.) 462011
5. The Principal Chief Commissioner of Income Tax, Aayak Bhawan Hoshangabad Road Directorate of Income Tax Bhopal 462011
6. The Principal Commissioner of Income Tax 10/0 CCIT Indore, Aayak Bhawan Annex A.B. Road Indore 452001 - **Respondents**

(By Advocate –**Shri Sanjay Lal**)

**O R D E R (ORAL)**  
**By Navin Tandon, AM:-**

Learned counsel for the applicant prays for withdrawal of this Misc. Application with liberty to file a fresh.

**2.** Prayer allowed.

**3.** M.A. is dismissed as withdrawn with aforesaid liberty.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

kc